

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 126**  
**IB-97/(ND)/2021**

**IN THE MATTER OF:**

Three C Projects Pvt. Ltd.

....**Applicant**

Vs.

Three C Green Developers Pvt. Ltd.

....**Respondent**

**Order under Section 7 of IBC**

**Order delivered on 15.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:

For the IT Dept.

: Mr.VibhootiMalhotra Sr. St. Counsel  
Mr.Udit Sharma Adv.

**ORDER**

Learned Counsel for the applicant states that service affidavit has been filed. Neither service affidavit nor original application filed under Section 7 is reflected in the DMS portal of the Court file. Learned Counsel for the applicant is directed to take appropriate steps to bring it on record.

List on 03.06.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**